(य) जी, हां।

1409

(घ) तालाबी को उभत करने के सर्च का आधा हिस्सा गांव वाली ने रोक, वर्र -कप व धमदान में दिया।

Diphtheria

1652. Shri Ram Krishan: Will the Minister of Health be pleased to state

- (a) whether it is a fact that diphtheria disease among children of India is on the increase,
- (b) if so, what are the causes for the increase, and
 - (c) the steps taken to check them?

The Minister of Health (Shri Kzrmarkar). (a) The Governments of Bombay, Kerala and Mysore have reported slight increase in cases of diphtheria among children in their respective States. No increase in the incidence has been reported so far by any other State.

- (b) The main cause for the increase reported by the State Governments concerned is rapid urbanisation and consequent overcrowding and constant movement and intermingling of population in urban areas
- (c) Following steps have been taken by the State Governments to check the disease—
 - (1) immunisation of contacts against diphtheria,
 - (2) disinfection of infected and surrounding premises, and
 - (3) isolation and treatment of cases

Kanpur Medical College

Shri S M Banerjee 1653. Shri Tangamani. Shri A K. Gopalan

Will the Minister of Health be pleased to state

(a) whether it is a fact that the Central Government has not paid its 358(A1)LSD-3

aid to the Kanpur Medical College for the years 1957-58 and 1958-59; and

(b) if so, the reasons therefor?

The Minister of Health (Shri Karmarkar). (a) No A grant-m-aid of Rs 12,62,148 was paid to the State Government during 1957-58 as Central financial assistance in respect of the Kanpur Medical College During 1958-59, according to the new procedure, three-fourths of the total amount of Central assistance is released to the State Governments the Ministry of Finance in 9 equal monthly instalments beginning with May, 1958 as lumpsum ways and means advances and final sanction for the grants will be issued by the Ministry of Health shortly

(b) Does not arise

रामगंगा परियोजना

१०५४ श्री भक्त दर्शन क्या निकाई

श्रीर विद्युन मत्री १२ दिसम्बर, १६५८ के

ग्राताराकित प्रश्न सस्या १३८४ के उत्तर के

मम्बन्ध में यह बताने की कृपा करेंगे कि उत्तर
प्रदेश म रामगगा परियोजना के निर्माण की
दिशा में इस बीच क्या प्रगति हुई है ?

सिंबाई श्रोर विद्यु उपनश्ची (श्री हाथी) केन्द्रीय जल तथा विद्यत् भ्रायोग की परियोजना पर टिप्पणी का उत्तर राज्य सरकार से प्राप्त हो गया है और भ्रायोग ने उसकी जाच भी कर ली है, किन्तु भ्रभी सिंबाई तथा विद्युत् परियोजनाम्मों का परामर्श समिति (एडवाइजरी कमेटी भ्रान इरिगेशन एड पावर प्रोजैक्ट्स) द्वारा उस पर विवार होना है।

धामीण तथा पिछडे क्षेत्री में सड़क

१०५५ भी भक्त दर्शन वया परिवहन तथा सचार मत्री १ दिसम्बर, १६५५ के भ्रताराकित प्रश्न सख्या ७०२ के उत्तर के सम्बन्ध में यह बताने की कृपा करेगे कि ग्रामीण तथा पिछड़े क्षेत्रीं की सड़कीं के बारे में विक्षेष पदाधिकारी की जिस रिपोर्ट पर विचार किया जा रहा था उसके बारे में क्या निर्णय किया गया है ?

परिवहन तथा संवार मंत्रालय में राज्य-मंत्री (भी राज बहाबुर) : विशेष प्रिषकारी की रिपोर्ट में दी गई खाम सिकारिशो पर मुख्य इंजीनियरों की बैठक में विचार किया गया था। यह बैठक हैदराबाद में जनवरी, १६४६ को हुई थी। इन सिकारिशो का ग्राम नीर पा मुख्य इजीनियरों ने समर्थन किया था। मच्य प्रंजीनियरों के मुझाझों के माथ इन निकारिशो को प्रदेश मरकारों के पास उचिन कार्यवाही के लिये मेजा जा रहा है क्योंकि ग्राम ण भड़कों के कियम की जिम्मेदारी खाम नौर पर प्रदेश मरकारों की ही है।

डाक तथा तार विभाग की प्रवत्र समिति

१०५६. श्री भक्त दर्शन: क्या परिवहन तथा संवार मत्री २१ नवस्वर, १६५८ के ताराकित प्रदन सरुया १५३ के उत्तर के सम्बन्ध से यह बताने की कृपा करेगे कि

- (क) डाक नथा तार विभाग के प्रात्रों से मध्वन्धित समिति ने क्या इस बीच ग्रपना कार्य समाप्त कर निया र ,
- (ख) यदि हा, तो क्या उस मार्मात हारा की गयी मिफारिशों का विवरण मभा-पटल पर रना जायेगा, और
- (ग) उन सिकारियों पर क्या का श्वाही की जारही हैं?

परिवहन तथा नंबार मंत्री (ओ स० का० पाटिल): (ह) जी नही।

(ख) ग्रीर (ग). ये प्रन्न नही उठने ।

Tungabhadra High Level Canal Scheme

1057. Shri Nagi Reddy: Shri Ramam:

Will the Minister of Irrigation and Power be pleased to state:

- (a) the amount of money that was sanctioned for the year 1958-59 for Tungabhadra High Level Canal, and
- (b) the nature of work for which the amount was sanctioned?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Although the Tungabhadra high Level Canal scheme has been technically approved, the question of according sanction to the execution of the project is under active consideration Pending issue of this sanction, no loan has been advanced during 1958-59 to the State Governments for this scheme although a provision of Rs 40 lakhs has been made in the Andhia Pradesh Plan for the year 1958-59

(b) Does not arise

Inland Fishery

1058. Shri Vidya Charan Shukla: Shri Kistaıya:

Will the Minister of Food and Agriculture be pleased to state the details and salient features of the research programmes that have been undertaken with a view to increase the production of inland fish?

The Minister of Food and Agriculture (Shri A. P Jain): The research programmes undertaken by the Government of India at its CIFRS, Calcutta with its Sub-Stations relate broadly to pond Culture, riverine and estuarine Fisheries and lake Fisheries

(I) Pond Culture Sections at Calcutta and Cuttack carry out investigations on various problems relating to pond culture and estuarine